

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 170 of 2012 &
IA No. 289 of 2012**

Dated : 11th October , 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bangalore Electricity Supply Co. Ltd. ... Appellant(s)

Versus

M/s Reliance Infrastructure Ltd. & Anr. ...Respondent(s)

**Counsel for the Appellant(s): Mr. Raghavendra S. Srivatsa
Mr. Sriranga S.**

Counsel for the Respondent(s): Mr. Hasan Murtaza

ORDER

Both the parties have filed their respective Written Submissions.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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